

Mody, Shri Piloo
 Mukherjee, Shri Samar
 Mukherjee, Shri Saroj
 Nair, Shri Sreekantan
 Pandey, Shri Sarjoo
 Pandeya, Dr. Laxminarain
 Parmar, Shri Bhaljibhai
 Patel, Shri Nanubhai N.
 Ramkanwar, Shri
 Rao, Shri M. Satyanarayan
 Reddy, Shri Y. Eswara
 Roy, Dr. Saradish
 Saha, Shri Ajit Kumar
 Sen, Shri Robin
 Sezhiyan, Shri
 Shakya, Shri Maha Deepak Singh
 Shamim, Shri S. A.
 Sharma, Shri R. R.
 Singh, Shri D. N.
 Sivasamy, Shri M. S.
 Solanki, Shri Somchand
 Subravelu, Shri
 Ulaganambi, Shri R. P.
 Vajpayee, Shri Atal Bihari
 Verma, Shri Phool Chand
 Viswanathan, Shri G.
 Yadav, Shri G. P.
 Yadav, Shri Shiv Shanker Prasad

MR. SPEAKER: The result* of the Divisions is:

Ayes: 175; Noes: 58

The motion was adopted.

SHRI DINEN BHATTACHARYYA :
 Down with autocratic rule:

MR. SPEAKER : So, the motion is carried....

SHRI PILOO MODY: Now, let the debate start. Now, there should be a debate on the motion.

MR. SPEAKER : Now, Papers to be Laid on the Table.

SHRI PILOO MODY : What about the debate on the motion ?

MR. SPEAKER : That is not allowed under the rules.

SHRI PILOO MODY : Will there not be a debate on whether two standards were used or not used ?

SHRI SAMAR MUKHERJEE : We are all walking out....

SHRI SHYAMNANDAN MISHRA : We are also walking out... (*Interruptions*)
 Shri Samar Mukherjee, Shri Shyamnandan Mishra and some other Members then left the House along with hri Jyotirmoy Bose.

14.35 hrs.

PAPERS LAID ON THE TABLE

FORTY-SEVENTH REPORT OF LAW COMMISSION

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY): I beg to lay on the Table a copy of the Forty-seventh Report of the Law Commission on the Trial and Punishment of Social and Economic Offences [Placed in Library. See No. LT-3653/72].

REPORT OF COMMITTEE ON TAXATION OF AGRICULTURAL WEALTH AND INCOME AND STATEMENT ON CENTRAL GOVERNMENT MARKET BORROWINGS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table—

- (1) (i) A copy of the Report of the Committee on Taxation of Agricultural Wealth and Income.

The following Members also recorded their votes:—

Ayes: Shri K. Gopal.

Noes: Shri P. G. Maralankar.: